COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 255 OF 2017

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

Damodar Valley Power Consumers' Association Vs. West Bengal Electricity Regulatory Commission & Anr.			…Appellant(s) …Respondent(s)	
Counsel for the Appellant(s)	:	-		
Counsel for the Respondent(s)	:	Mr. C.K.Rai Mr. Sachin Dubey for	Mr. C.K.Rai Mr. Sachin Dubey for R-1 Mr. M.G.Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya for R-2	
		Ms. Anushree Bardh		

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>30.01.2019.</u>

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

Js/kt